

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Kali Aerated Water Works Pvt Ltd &
11 Others

PETITION NUMBER : CP/141(CHE)2022

APPLICATION NUMBER: a) IA(CA)/45(CHE)2023
b) Cont.P/2/2023

COMMON ORDER

a. IA(CA)/45(CHE)2023 IN CP/141(CHE)2022

Ld.Sr.Counsel Mr.P.H.Aravindh Pandian appears for the Applicant.

Pleadings are complete.

List the application on **20.12.2023** for physical hearing.

b. Cont.P/2/2023 IN CP/141(CHE)2022

Ld.Sr.Counsel Mr.P.H.Aravindh Pandian appears for the Petitioner.

Respondent is directed to file reply/counter within **two weeks**.

At the request for the Counsels, list the Petition on **20.12.2023** for physical hearing.

— sd —

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

ss

— sd —

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)